



2026:DHC:2371-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 722/2025, CM APPL. 81905/2025, CM APPL.
81906/2025, CM APPL. 81907/2025, CM APPL. 81908/2025
& CM APPL. 81909/2025

SHIVA GRANTIO EXPORT LTD AND ORSAppellants
Through: Mr. Yogeshwar Purohit and Mr.
Mayank Chaplot, Advs.

versus

M/S KRISHNA POLYMERS AND ORSRespondents
Through:

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)
20.03.2026

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C. HARI SHANKAR, J.

1. Mr. Yogeshwar Purohit, learned Counsel for the appellant, seeks leave to withdraw the appeal as he submits that the disputes between the parties stand amicably resolved.

2. The appeal is dismissed as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

MARCH 20, 2026/AR